

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix Trust
FY 14-9)

V/s.

Doshion Pvt. Ltd.

Section of the Companies Act : Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARPIT SINGHVI i/b MR. SHARVIL MAJMUDAR	ADV.	DEBTOR	
2.	Ashish C. Doshi	PCS	applicant	

ORDER

The parties are represented through their respective Learned Counsel(s).

At the request of the respondent's counsel, the matter is adjourned.

List the matter on 10.12.2019


**(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)**

Dated this the 27th day of November, 2019.